

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 23

C.P. (IB)/1339(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Esdec India Solar Private Limited**

VS

Swikriti Renewables Private Limited(Opc)

For OC : Adv. Aditya Talwar i/b Saikrishna & Associates

For CD : Adv. Ashwini Chindarkar

Section 9 of IBC

ORDER

Counsel for OC requests for time for hearing. **List on 03.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)